

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1908(KB)2019  
IA(I.B.C)/158(KB)2024, IA(I.B.C)/61(KB)2024,  
IA(I.B.C)/2017(KB)2023, IA(I.B.C)/1423(KB)2022,  
IA(I.B.C)/742(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	RELIANCE HOME FINANCE LIMITED VS RAGHAV SAREES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Jishnu Choudhory, Adv. ] for the WBIDC  
Mr. S. Choudhury, Adv.  
Mr. T. Pathak, Adv.

Mr. S. Mitra, Adv. ] for the Liquidator  
Mr. S. Makkar, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/61(KB)2024:**
  - a. Reply Affidavit, if any, be filed within a period of two weeks' time.
  - b. List this matter **on 11.06.2024.**
3. **IA(I.B.C)/2017(KB)2023:**
  - a. Pleadings are complete. List this matter **on 11.06.2024.**
4. **IA(I.B.C)/158(KB)2024:**
  - a. This is an application for placing on record the Progress Report which is placed at page 19 onwards and this application is supported by an affidavit at page 6 onwards.
  - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/158(KB)2024 is allowed and disposed of.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**